

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (D.B.) No. 768 of 2019

Mirtunjay Dhal & Anr. Appellants
Versus
The State of Jharkhand & Anr. Respondents

CORAM : HON'BLE MR. JUSTICE H. C. MISHRA
: HON'BLE MRS. JUSTICE RAJESH KUMAR

For the Appellants : Mr. A.K. Chaturvedi, Advocate.
For the respondent-State : Mr. Rakesh Ranjan, A.P.P.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

I.A. No. 8992 of 2019.

07/ 25.06.2020 At the request of learned counsel for the appellants, put up this matter on 23rd of July, 2020.

(H. C. Mishra, J.)

(Rajesh Kumar, J.)